

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. C.P. (IB)/482(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.07.2024**

NAME OF THE PARTIES: Kalyan Dnyanoba Katare

Appearance

For Petitioner /Applicant /Liquidator : Appeared but not marked his
presence.

For Respondent :

SECTION 94(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This an application filed by Kalyan Dnyanoba Katare under Section 94 of the
Insolvency and Bankruptcy Code claiming to be defaulting personal
guarantor. However, on perusal of the application, we find petition to be
incomplete as no contract of guarantee is annexed to the petition. Learned
Counsel for the applicant seeks time to do the needful to complete the petition.
List on **04.09.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Saharukh--

Sd/-
LAKSHMI GURUNG
Member (Judicial)